

Office of the Principal District & Sessions Judge, Ramgarh

Order No. 283 / 2021

Dated 17th day of July, 2021

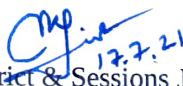
Pursuant to coming into force of "High Court of Jharkhand Rules for Video Conferencing for Courts, 2020" and the provisions contained in the Rule 5 of the said rule, the eSewa Kendra, Civil Courts, Ramgarh and Legal Assistance Center, situated at Chiterpur are selected as two remote points for the purpose of hearing of all the cases, examination of accused and examination of witnesses through Video Conferencing.

Accordingly, Sri Nitesh Kumar Srivastav (Mob. No. 9122551052) is nominated as remote point coordinator at eSewa Kendra and Sri Durgesh Kumar (Mob. No. 7070381963) Para Legal Volunteer is nominated as the remote point coordinator at Legal Assistance Center, Chiterpur, Ramgarh.

On the other hand at the Court Point the Deposition Typist of the concerned Courts will be the Coordinator at Court Point who will participate in the Court proceedings through Video Conferencing.

All the Office Clerks, Bench Clerks will follow up the the whole process of hearing through Video Conferencing with the assistance of System Officer and Court Manager.

Inform all the concerned.


Principal District & Sessions Judge
Ramgarh

Memo. No. 1787-1817 / 2021

Dated 17th July 2021

As directed copy forwarded to:-

- 1) The Registrar General, Hon'ble High Court of Jharkhand, Ranchi
- 2) All the Judicial Officers, Civil Courts, Ramgarh
- 3) The Registrar-cum-Judge In charge (Administration), Civil Courts, Ramgarh
- 4) The Judge In charge (Nazarat), Civil Courts, Ramgarh
- 5) The Secretary, DLSA, Ramgarh
- 6) The Deputy Commissioner, Ramgarh
- 7) The Superintendent of Police, Ramgarh
- 8) The Secretary, District Bar Association, Ramgarh
- 9) The Public Prosecutor, Ramgarh
- 10) The System Officer, Civil Courts, Ramgarh
- 11) The Court Manager, Civil Courts, Ramgarh
- 12) The Staff Concerned

For information and needful.


Registrar
Civil Courts, Ramgarh